1968, published in Notification No. S.R.O. 217 in Gazette of India dated the 13th July.

196S.

215

(iv) The Navy (Pension) (Second Amendment) Regulations. 1969, published in Notification No. S.R.O. 159 in Gazette of India dated the 31st May. 1969.

(v) The Navy (Pension) (Third Amendment) Regulations, 1969, published in Notification No. S.R.O. 161 in Gazette of India dated the 7th June. 1969.

(2) Five statements (Hindi and English versions) showing reasons for delay in laying the above Notifications. [Placed in Library. See No. LT-3784/707

Action taken by Government on Assurances etc.

Papers Laid

THE MINISTER OF PARLIAMEN-TARY AFFAIRS, AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH): I beg to lay on the Table following statements showing the action taken by Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Fourth Lok Sabha :-

(i)	Supplementary	Statement	Nos.	II,	Ш	and	ľ	V
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(ii) Supplementary Statement Nos. V & VI

(iii) Supplementary Statement No. VIII

(iv) Supplementary Statement No. XVIII

(v) Supplementary Statement No. XIII

(vi) Supplementary Statement No. XX

(vii) Supplementary Statement No. XXVI

(viii) Supplementary Statement No. XX

(ix) Supplementary Statement No. XXVIII

Tenth Session, 1970.

Ninth Session, 1969.

Eighth Session, 1969.

Seventh Session, 1969.

Sixth Session, 1968.

Fifth Session, 1968.

Fourth Session, 1968.

Third Session, 1967.

Second Session, 1967.

[Placed in Library. See NO. LT-3785/70

Jadavpur University (Amendment) Act, Certified Accounts and Audit Report of I. l. T. Kanpur etc.

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO): I beg to lay on the Table-

- (1) A copy of the Jadavpur University (Amendment) Act, 1970 (Hindi and English versions) (President's Act No. 14 of 1970) published in Gazette of India dated the 30th June, 1970, under sub-section (3) of section 3 of the West Bengal State Legislature (Delegation of Powers) Act, 1970. [Placed in Library. See No. LT-3786/70]
- (2) A copy of the Certified Accounts of the Indian Institute of Technology. Kanpur for the year 1968-69 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act. 1961. [Placed in Library. See No. LT-3787/70]

- (3) (i) A copy of the Annual Report of the Indian Institute of Technology. Delhi for the vear 1968-69 [Placed in Library. No. LT-3788/70)
 - (ii) A statement showing reasons for delay in laying the above Report. [Placed in Library. See LT-3789/70]

UPSC (Exemption from Consultation) Amendment Regulations, Report of Commissioner, Linguistic Minorities, and Notification under the All-India Services Act

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): I beg to:

> (1) re-lay on the Table a copy of the Union Public Service Commission (Exemption from Consultation) Amendment Regulations, 1970, published in Notification No. G. S. R. 633 in Gazette of India dated the 18th April, 1970, under clause (5)